

Date of Order

OA 325/94

Orders

2.8.94

MR. P.S. Sirohi - counsel for the applicant.

On request of the counsel
for the applicant, May be listed for admission
on 22.8.94.

(O. P. Sharma)
Administrative Member

Gopal Krishna
Member (Judicial)

22.8.94

P.S. Sirohi, counsel for the applicant.

The learned counsel for the applicant
wants to obtain a copy of the panel and the
information regarding ^{the} ~~him~~ ^{him} imposed etc. and he
wants to file a fresh petition in which he
wants to show ~~that~~ how the persons named in the
petition are persons to him.

He is allowed to withdraw the petition
with a liberty to file ^{afresh} ~~afresh~~ and he should try
to collect the information which he wants to
provide.

This OA is dismissed as having been
withdrawn.

(O. P. Sharma)
Administrative Member

(D. L. Mehta)
Vice-Chairman

Why not do in a
case no 4815

3.8.94